

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.09.2024**

**COURT OF REGISTRAR**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 6701 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ram Niwas Verma & Ors. Vs. Enforcement Directorate	Akash Chatterjee
<b>2.</b>	I.A. No. 6702 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Prakash Mittal Sole Proprietor of Subhash & Co. Vs. Shrinathji Business Venture Pvt. Ltd. & Ors.	Sneha Botwe
<b>3.</b>	I.A. No. 6703 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Amit Kumar Prajapat & Ors. Vs. Enforcement Directorate	Akash Chatterjee
<b>4.</b>	I.A. No. 6704 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Santoshi Hyvolt Electricals Pvt. Ltd. Vs. Kalpataru Projects International Ltd.	Anand Prakash
<b>5.</b>	I.A. No. 6714 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jindal SMI Coated P Roducts Ltd. Vs. Astron Packaging Ltd.	Varsha Banerjee
<b>6.</b>	I.A. No. 6715 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Parmjit Gandhi Vs. Kashi Vishwanathan Sivaraman Resolution Professional for Kindle Developers Pvt. Ltd.	Aditya Dewan

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